

Areas Programme Agencies Command Area Development Agencies and many other district and block level agencies. Usually, the position in respect of utilisation of funds in respect of a financial year would be available only in the first quarter of the following financial year. While expenditure figures under the Integrated Rural Development Programme in respect of financial year 1979-80 are now available, corresponding figures for the year 1980-81 would be available only in the first quarter of 1981-82.

National Commission for checking pollution

840. SHRI JANARDHAN POOJARY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is any proposal under consideration of Government to set up a National Commission to check pollution; and

(b) if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) No, Sir.

(b) Does not arise.

Scheduled Castes and Scheduled Tribes in the Office of Printing, Stationery and Publications

841. PROF. AJIT KUMAR MEHTA:

SHRI K. LAKKAPPA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether due consideration is not given to Scheduled Castes and Scheduled Tribes in the matter of departmental promotion and transfer etc. in the office of Printing, Stationery and Publications;

(b) if not, the percentage of SC & ST and other promoted as Accountants, Asstt. Managers (Admn.) and Asstt. Controller (year-wise) since the year 1976 to 1979;

(c) whether the percentage of transferees posted outside Delhi on promotion of the SC/ST employees was more as compared to non-SC/ST staff and if so, the figures (year-wise) since the year 1976 to 1979;

(d) if answer to (c) is in the affirmative the reasons for this discrimination;

(e) officers in the administration responsible for taking such decision; and

(f) action proposed to be taken against them?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (f). The information is being collected and will be laid on the Table of the Sabha.

Implementation of Land Ceiling Acts

842. SHRI CHHITUBHAI GAMIT:

SHRI PIUS TIRKEY:

Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) what concrete steps have been taken to implement land ceiling Acts in various States after January, 1980;

(b) whether Government have thought to involve agrarian labourers in process of such implementation; and

(c) the guidelines given to States in this regard?

THE MINISTER OF AGRICULTURE & RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) The State Governments implement the revised ceiling laws. They have been requested to accelerate the pace of implementation and ensure that the possession of the allottees is not disturbed.